

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s).36909/2018

(Arising out of impugned final judgment and order dated 27-01-2018 in CRLAD No. 1533/2006 passed by the High Court of Jharkhand at Ranchi)

THE STATE OF JHARKHAND

Petitioner(s)

VERSUS

SHAILENDRA KUMAR RAI @ PANDAV RAI

Respondent(s)

(FOR ADMISSION and I.R., IA No. 177280/2018 - CONDONATION OF DELAY IN FILING, IA No. 177281/2018 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS)

Date : 29-08-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MS. JUSTICE HIMA KOHLI

For Petitioner(s) Ms. Madhusmita Bora, AOR
Mr. Vishnu Sharma, Adv.
Mr. Pawan Kishore Singh, Adv.
Ms. Anupama Sharma, Adv.
Mr. Dipankar Singh, Adv.

For Respondent(s) Mr. Braj Kishore Mishra, AOR
Mr. Bikram, Adv.
Mr. Abhishek Yadav, Adv.
Ms. Geeta Verma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the Special Leave Petition on 5 September 2022.

(SANJAY KUMAR-I)
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)
COURT MASTER